

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 21/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 13th May, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticee(s) mentioned in column (2) of the said Table for the purpose of adjudication of show cause notice(s) mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Printwell Offset, Rajkot, 378/A, Aji GIDC Main Road, Nr. Bavisi Way Bridge, Opp. Sahkari Mandali, Rajkot-360003 and M/s Nemlaxmi Books (India) Pvt. Ltd., 602, International Trade Centre, Majuragate, Surat-395001.	F. No. DRI/AZU/ JRU/ Int-04/2015-16 dated 06.06.2016 read with corrigenda dated 15.07.2016 and 28.03.2019.	Commissioner of Customs (IV), Air Cargo Complex-Export, Sahar, Andheri (East), Mumbai. Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
2.	M/s Tata Communications Ltd., Videsh Sanchar Bhavan, Mahatma Gandhi Road, Fort, Mumbai-400001 and Sh. Swapnil Dubey, Vice President (Supply Chain Management), M/s Tata Communications Ltd., Videsh Sanchar Bhavan,	DRI F. No. DRI/BZU/S-IV/ Enq-72/Int-Nil/ 2018 dated 02.04.2019 (SCN No. 20/2019 DRI BZU).	Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, Andheri East, Mumbai. Principal Commissioner/ Commissioner of Customs, New Custom House, GST Road, Meenambakkam, Chennai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

	Mahatma Gandhi Road, Fort, Mumbai-400001.		Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.	
3.	M/s Pragati Glass Private Limited, ONGC Road, Kharach, Distt-Bharuch, Gujarat-394120 and Sh. Dinesh Gupta, Managing Director, M/s Pragati Glass Private Limited, ONGC Road, Kharach, Distt-Bharuch, Gujarat-394120.	F. No. DRI/AZU/ CI/Enq-33(Int-16/ 2018)/2018 dated 08.04.2019.	Joint/Additional Commissioner of Customs, O/o Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs, O/o Principal Commissioner of Customs (III), Air Cargo Complex-Import, Mumbai Zone-III, Sahar, Andheri (E), Mumbai.	Joint/Additional Commissioner of Customs, O/o Commissioner of Customs (Nhava Sheva- III), Jawaharlal Nehru Custom House, Raigad.
4.	M/s Mahalaxmi Texchem Pvt. Ltd., F-21, Silver Market, Narol Sarkhej Highway, Narol Circle, Ahmedabad-382405 and Sh. Shailabh Vijay Didwania, Director, M/s Mahalaxmi Texchem Pvt. Ltd., F-21, Silver Market, Narol Sarkhej Highway, Narol Circle, Ahmedabad-382405	F. No. DRI/HQ-CI/50D/ ENQ-8/ 2019 dated 25.04.2019.	Joint/Additional Commissioner of Customs O/o Principal Commissioner/ Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva – III), Jawaharlal Nehru Custom House, Raigad
5.	M/s Ramakrishna Electro Components Pvt. Ltd., B-79, Wazirpur Industrial Area, Delhi-110052 and 2 others.	F. No. DRI/HQ- CI/50D/ENQ-31/Int- 29/2016-CI dated 25.04.2019.	Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi. Assistant/Deputy Commissioner of Customs, O/o Principal Commissioner/ Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. Assistant/Deputy Commissioner of Customs, O/o Principal Commissioner/ Commissioner of Customs, Air Cargo Complex (Import), New Custom House, New Delhi.	Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi.

6.	M/s Veer Overseas Ltd., G. T. Road, Karnal, Gharaunda, Haryana-132114 and 3 others.	F. No. DRI/HQ- CI/50D/Enq-26 (Int- 24)/2015-Pt-15 dated 14/15.01.2019.	Joint/Additional Commissioner of Customs, Mundra Port & SEZ, Mundra, Kutch, Gujarat.	Joint/Additional Commissioner of Customs, ICD-Patli, Gurugram, Haryana.
			Joint/Additional Commissioner of Customs, ICD-Patli, Gurugram, Haryana	

[F. No. DRI/HQ-CI/50D/CAA-16/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

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1. **Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.**
2. **Adjudicating authorities as per column (4) of the table**
3. **Principal/ Additional Director General, DRI-Ahmedabad and Bangalore with the request to inform all the noticees to the show cause notices, pertaining to their zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.***
4. **Deputy Director (CI), 'A', 'B', 'C' Cell, DRI-Hqrs., New Delhi with the request to inform all the noticees to the show cause notice regarding appointment of Common Adjudicating Authority. It is also requested to *send copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.***